

Jahi Mill at Warangal in Andhra Pradesh has been working below capacity i.e. only 7000 spindles out of 40,000 spindles;

(b) whether it is also a fact that the loom-shed and processing unit stopped working entirely and 40 looms were sold;

(c) whether Government have been delaying the provision of working capital and funds for modernisation; and

(d) if so, what is the amount likely to be sanctioned for the said purposes and by when it is likely to be released?

**THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI G. VENKAT SWAMY):** (a) Primarily on account of shortage of working capital, besides other factors including obsolete machinery, the Azam Jahi Mill is working below capacity.

(b) Weaving and processing have been curtailed because these activities have been found to be uneconomic. The Government has formulated a scheme for the purpose of training and redeployment of workers who opt for voluntary retirement under the Voluntary Retirement Scheme (VRS) to enable them to set up powerloom/reeling units. 44 looms have been sold to workers opting for the VRS.

(c) and (d) The Textile Research Association had prepared plans for modernisation of the NTC mills, including the Azam Jahi Mill, involving an investment of Rs. 2005.72 crores. The Labour Ministry's Special Tripartite Committee on the NTC recommended that the NTC mills as well as its takeover mills can be made viable by modernisation as proposed by the Textile Research Associations. Action is underway to formalise the Government stand for acceptance by the BIFR so that the turn around plan can be implemented.

### Sick Jute Mills

**2837. SHRI BHAGABAN MAJHI:** Will the Minister OF TEXTILES be pleased to state:

(a) the number of Jute Mills that have fallen sick in the country;

(b) whether Government propose to revive some of these sick jute mills;

(c) if so, details of those Jute Mills proposed to be revived; and

(d) the steps taken in the matter?

**THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI G. VENKAT SWAMY):** (a) Companies which have at the end of any financial year, accumulated losses equal to or exceeding their entire net worth make a reference to the Board for Industrial & Financial Reconstruction (BIFR). According to available information, there are 39 cases registered with BIFR as on 5.7.1994.

(b) to (d) Government have set up BIFR to evolve and manage rehabilitation packages in respect of sick/closed viable mills.

### Amount Spent on Advertisements

**2838. SHRI MOHAMMED AFZAL alias MEEM AFZAL:** Will the Minister of TEXTILES be pleased to state the details of the total amount spent by Ministry of Textiles on advertisements given to Newspapers direct or through DAVP etc. during the period 1992-93 and 1993-94 language-wise?

**THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI G. VENKAT SWAMY):** During 1992-93 and 1993-94, an expenditure of Rs.17,66,880/- and Rs. 26,83,263/- respectively has been incurred on advertisements through DAVF, directly by the Ministry of Textiles. The language-wise break-up of expenditure is given at Statement.